

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

28(ND) 2017 in  
CP 124(ND) 2016

PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

**NAME OF THE COMPANY: Asha Bhan Vs Unitech Ltd.**

**SECTION OF THE COMPANIES ACT: 424**

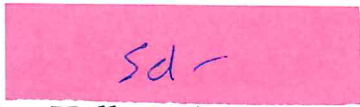
<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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Present:	Mr. Kunal Soni, Advocate			
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**ORDER**

A request for adjournment is made by the Ld. Counsel for the Decree Holder to ascertain certain assets of the Judgment Debtor.

At his request adjourned to 8<sup>th</sup> January, 2018.

  
(Ina Malhotra)  
Member (J)